

Regional Offices in the hill districts of Uttar Pradesh.

[English]

Pending Enemy Property Claims

4310. SHRI JITENDRA PRASADA : will the Minister of COMMERCE be pleased to state :

(a) whether a number of cases of enemy property claims in which the effected person have appealed to Government to revoke the proceeding, are pending with Government;

(b) if so, the details of such cases;

(c) whether some cases which were kept pending by Government, the claimants have got relief from various High Courts; and

(d) if so, the details thereof ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Handing Over Losing NTC Mills to Cooperative of Workers

4311. SHRI Y.S. MAHAJAN :
DR. DATTA SAMANT :
SHRIMATI BASAVARAJES-
WARI :

Will the Minister of TEXTILES be pleased to state :

(a) whether some of the textile mills under NTC are heavily losing for the past many years and Government are considering a proposal to hand over such mills to the cooperatives of workers;

(b) if so, when this decision is likely to be taken and how many mills will be handed over to the cooperative of workers;

(c) the latest position in this regard and the response of trade unions of workers representatives;

(d) what is the viability report of these mills and the total amount of finance required for the same, and

(e) in case it is decided not to hand over heavily losing mills to the workers

cooperatives, what alternative measures Government intend to take for rehabilitation of such sick mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) to (e). The Government has not taken any final decision regarding the future disposition of the losing mills of NTC.

Thane Gramin Bank Question

4312. SHRI S.G. GHOLAP : Will the Minister of FINANCE be pleased to state :

(a) whether the Thane Gramin Bank has not been able to start even a single branch out of twenty six branches sanctioned by the Reserve Bank of India for want of staff;

(b) if so, the action taken/proposed by Government in this regard;

(c) when the Thane Gramin Bank was started; and

(d) the progress made by the bank in giving loans and other matters ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : (a) to (c). It has been reported by the Bank of Maharashtra the sponsoring bank of Thane Gramin Bank established on 30.3.86, could not open more than one branch for want of staff although it had received licences for opening 26 branches.

In pursuance of the guidelines issued by the Government, the Banking Service Recruitment Board, Western Group, Bombay has released advertisement for holding test for recruitment to various posts in regional rural banks in Maharashtra including Thane Gramin Bank in July, 1987.

In the meantime the sponsor bank has also taken steps for deputing its staff to the Gramin Bank to enable it to open at least 10 branches by June, 1988.

(d) As at the end of September, 1987, the Thane Gramin Bank had mobilised deposits amounting to Rs. 62.98 lakhs. The amount of its outstanding advance was Rs. 45 thousands.